

Annexure - 7

Name of the corporate debtor: Darshan Developers Private Limited ; Date of commencement of CIRP: 15.01.2024 ; List of creditors as on: 04.04.2024

List of operational creditors (Government dues)

| Sl.No. | Details of Claimant | | | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|--------------|---|-------------|--|---------------------------|-----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|---|----------------------------|--|------------------------------|------------------------------------|--|
| | Department | Government | Identification No. | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC, if applicable | | | | | |
| 7 | DEPARTMENT OF GOODS AND SERVICE TAX , MAHARSHTRA | Maharashtra | MUM-VAT-C-804 FORT_704 | 05th February 2024 | 19,35,862.00 | 19,35,862.00 | Unsecured | | | No | | - | - | - | - | - |
| 8 | OFFICE OF THE ASSISTANT COMMISSIONER OF CGST, DIVISION-IX, MUMBAI SOUTH COMMISSIONERATE | Maharashtra | CENTRAL GOODS & SERVICE TAX DEPARTMENT | 16th February 2024 | 16,90,03,844.00 | - | Unsecured | | | No | | - | - | - | 16,90,03,844.00 | SCN issued which is yet to be adjudicated. |
| Total | | | | | 17,09,39,706.00 | 19,35,862.00 | | | | | | | | | 16,90,03,844.00 | |